

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

**O.A. NO.60/993/2018
M.A. NO.60/917/2019
M.A. NO.60/1270/2018
M.A. NO.60/1502/2018
M.A. NO.60/1870/2019
M.A. NO.60/1564/2019**

Date of decision: 25.11.2019

CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).

Ajaya Kumar Sharma, age 56 years, S/o Late Sh. Abhe Ram Sharma, working as Assistant Commissioner of Income Tax, Bhiwani, resident of House No.G-10, Near Shiv Mandir, Old Bharat Nagar, Bhiwani. Pin-127021. Group A.

...APPLICANT

VERSUS

Union of India through Secretary to Department of Revenue, Ministry of Finance, Central Board of Direct Taxes, North Block, New Delhi. Pin-110001.

...RESPONDENTS

PRESENT: Sh. Gunjan Mehta, counsel for the applicant.
Sh. K.K. Thakur, counsel for the respondent.

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J):-

1. M.A. No.60/1870/2019 has been filed by the applicant for withdrawal of the O.A. with a liberty that at a later stage, if he wishes to challenge order passed by the authorities then he be permitted to take all available grounds including the grounds taken in the O.A.
2. Learned counsel for the respondent did not object to prayer.
3. Accordingly, the O.A. is disposed of in the above terms. All the pending MAs also stand disposed of as such.

**(SANJEEV KAUSHIK)
MEMBER (J)**

Date: 25.11.2019.
Place: Chandigarh.
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